

# MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

First Phase Induction Training Course for Civil Judge (Entry Level)

(22.08.2022 to 16.09.2022)

(online and through other modes of telecommunication)

**(1<sup>st</sup> Week – 22.08.2022 to 26.08.2022)**

DATE/ DAY	SESSION – I 10:30 am to 12:00 pm	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm	EXERCISE
22.08.2022 Monday	Inauguration of the Course (10:30 am to 10:40 am) By: <b>Officers of MPSJA</b>	Discussion on – Key issues relating to role and duties of Ministerial Staff of Civil Court and Criminal Court  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Key issues relating to Civil suits; Generally, Institution, scrutiny of plaint, cognizance, registration  By: <b>Smt. Saeeda Vinita, Faculty Junior 2, MPSJA</b>	Ex.1: Order-sheet writing, deciding application for grant of remand and bail  (to be submitted on 23.08.2022 till 10:00 am)
	Discussion on – Key issues relating to Constitution and Classification of Courts (Civil and Criminal) and its jurisdiction By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>			
23.08.2022 Tuesday	Discussion on – Key issues relating to remand and bail  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Exercise discussion on – Order-sheet writing, deciding application for grant of remand and bail Ex.1  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Key issues relating to cognizance in criminal cases; Generally, scrutiny of charge-sheet, ER, FR, registration and other issues  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Ex.2: Order writing – Interim custody of seized vehicle and other property  (to be submitted on 24.08.2022 till 10:00 am)
24.08.2022 Wednesday	Discussion on – Key issues relating to Written Statement, Counter Claim and Set Off  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Discussion on – Law relating to Temporary Injunction under Order 39 Rules 1 & 2 CPC  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Judicial Ethics, Norms & Behaviour  (recorded)  By: <b>Hon'ble Shri Justice Sujoy Paul, Judge, High Court of M.P.</b>	Ex.3: Framing of issues  (to be submitted on 25.08.2022 till 10:00 am)

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 pm</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>	<b>EXERCISE</b>	
25.08.2022 Thursday	Exercise discussion on – Interim custody of property under Section 451/457 CrPC and other Special Acts Ex.2  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Key issues relating to Section 80 CPC  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	<b>L U N C H  B R E A K</b>	Exercise discussion on – Key issues relating to framing of issues Ex.3  By: <b>Smt. Saeeda Vinita, Faculty Junior 2, MPSJA</b>	Ex.4: Framing of charge  (to be submitted on 26.08.2022 till 10:00 am
26.08.2022 Friday	Exercise discussion on – Framing of charges, Discharge and Alteration of charges Ex.5  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Key issues relating to Amendment of Pleadings under Order 6 Rule 17 CPC  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>		Discussion on – Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Ex.5: Order writing – Section 125 CrPC  (to be submitted on 29.08.2022 till 10:00 am

- NOTE:-**
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  4. All correspondence shall be made through email and/or other modes of telecommunication.

**ADDL. DIRECTOR**

# MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

First Phase Induction Training Course for Civil Judge (Entry Level)

(22.08.2022 to 16.09.2022)

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**(2<sup>nd</sup> Week – 29.08.2022 to 03.09.2022)**

DATE/ DAY	SESSION – I 10:30 am to 12:00 pm	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm	EXERCISE
29.08.2022 Monday	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC)  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Key issues relating to issuance and service of process in civil matters  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Discussion on – Key issues relating to Will & Its Execution and Proof  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Ex.6:Order writing – Compounding of Criminal Cases under Section 320 CrPC  (to be submitted on 30.08.2022 till 10:00 am)
30.08.2022 Tuesday	Discussion on – Key issues relating to Order 33 CPC and Section 35 of Court Fees Act  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Key issues relating to Court Fees Act, 1870 and Suits Valuation Act, 1887  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Key issues relating to Trials: Summary, Summons and Warrant  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Presentation : Prepare a note on classification of courts presently working in the Civil District in which you are posted with reference to the legal provisions of: (i) Distribution of business amongst them by the District Judge and CJM (ii) Jurisdiction of Special Court(s), if any  (to be submitted on 01.09.2022 till 10:00 am)
31.08.2022 Wednesday	<b>HOLIDAY ON OCCASION OF GANESH CHATURTHI</b>			

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 pm</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>	<b>EXERCISE</b>
01.09.2022 Thursday	Discussion on – Key issues relating to Order 17 Rules 1 CPC  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Law relating to Consequence of Non-appearance of Parties (Order 9 CPC)  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Exercise discussion on – Order writing Section 125 CrPC Ex.5  By: <b>Smt. Saeeda Vinita, Faculty Junior 2, MPSJA</b>	Ex.7: Judgment Writing Criminal (Section 279 & 338)  (to be submitted on 02.09.2022 till 10:00 am)
02.09.2022 Friday	Discussion on – Key issues relating to Electronic Evidence  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Key issues relating to Section 27 of Evidence Act, 1872  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Exercise discussion on – Compounding of Offences and Withdrawal from Prosecution (Sections 320 & 321 CrPC) Ex.6  By: <b>Smt. Saeeda Vinita, Faculty Junior 2, MPSJA</b>	Ex.8: Court Fees Act and Suit Valuation Act  (to be submitted on 03.09.2022 till 10:00 am)
03.09.2022 Saturday	Exercise discussion on – Judgment writing criminal u/s 279, 338 and 304-A IPC Ex.7  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Key issues relating to Adverse Possession, Pleading and Proof  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Key issues relating to Plea Bargaining  By: <b>Smt. Saeeda Vinita, Faculty Junior 2, MPSJA</b>	Ex.9: Judgment Writing Civil  (To be submitted on 05.09.2022 till 10:00 am)

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# MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

First Phase Induction Training Course for Civil Judge (Entry Level)

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**(3<sup>rd</sup> Week – 05.09.2022 to 09.09.2022)**

DATE/ DAY	SESSION – I 10:30 am to 12:00 pm	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm	EXERCISE
05.09.2022 Monday	Exercise discussion on – Court Fees Act and Suit Valuation Act Ex.8  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Role and importance of various sections of the Court: Nazarat, Malkhana & Statistical writing section  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Role and importance of various sections of the Court: Copying & Record Room  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Ex.10: Order writing in Domestic Violence Case  (to be submitted on 06.09.2022 till 10:00 am)
06.09.2022 Tuesday	Discussion on – Key issues relating to suits by or against minor  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Discussion on – Key issues relating to Return of Plaintiff and Rejection of Plaintiff (O.7 R.10 CPC & O. 7 R.11 CPC)  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children) Act, 2015  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Ex.11: Order writing – Order 22 CPC & Order 1 Rule 10 CPC  (to be submitted on 07.09.2022 till 10:00 am)
07.09.2022 Wednesday	Discussion on – Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Key issues relating to Recording of Evidence in Criminal Cases and 164 CrPC  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Key issues relating to Primary & Secondary Evidence  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Ex.12: Examination of accused under Section 313 CrPC  (to be submitted on 08.09.2022 till 10:00 am)

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 pm</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>	<b>EXERCISE</b>
08.09.2022 Thursday	Exercise discussion on – Order 22 CPC & Order 1 Rule 10 CPC Ex.11  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Discussion on – Key issues relating to order sheet writing in Civil Cases  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Discussion on – Key issues relating to order sheet writing in Criminal Cases  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Ex.13: Order writing – Order 7 Rule 14 CPC  (to be submitted on 09.09.2022 till 10:00 am)
09.09.2022 Friday	Discussion on – Key issues relating to Registration Act, 1908 and Indian Stamp Act, 1899 impounding of document  By: <b>Shri Jayant Sharma, Faculty Junior 1, MPSJA</b>	Exercise discussion on – Protection of women from Domestic Violence Act, 2005 Ex.10  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Discussion on – Key issues relating to Recording of Evidence in Civil Cases with special reference to impounding of documents  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.14: Order writing – Order 39 Rule 1 & 2  (to be submitted on 12.09.2022 till 10:00 am)

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**(4<sup>th</sup> Week – 12.09.2022 to 16.09.2022)**

DATE/ DAY	SESSION – I 10:30 am to 12:00 pm	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm
12.09.2022 Monday	Discussion on – Key issues relating to Marshalling & Appreciation of Evidence in civil and criminal cases  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>	Discussion on – Law relating to Succession among Hindus  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Key issues relating to Alternative Dispute Resolution Mechanism (S. 89 CPC and Order 10 CPC)  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>
13.09.2022 Tuesday	Discussion on – Key issues relating to judgment writing : Criminal and Civil  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	T E A  B R E A K	Discussion on – Key issues relating to Accommodation Control Act in the light of Ex.9  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>
14.09.2022 Wednesday	Discussion on – Key issues relating to Journey of Execution Petitions  (contd.)  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Key issues relating to Journey of Execution Petitions  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	L U N C H  B R E A K
			Discussion on – Key issues relating to Res Judicata, stay of suits and consolidation of suits  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 12:00 pm</b>	<b>SESSION – II 12:15 pm to 1:45 pm</b>	<b>SESSION – III 2:30 pm to 4:00 pm</b>
15.09.2022 Thursday	Discussion on – Key issues relating to Specific Performance of Contract  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Discussion on – Key issues relating to issuance of commissions under Order 26 Rule 9 CPC  By: <b>Smt. Namita Dwivedi, Asst. Director, MPSJA</b>	Exercise discussion on – Order 7 Rule 14 CPC Ex.13 and Order 39 Rule 1 & 2 Ex.14  By: <b>Shri Tajinder Singh Ajmani, OSD-I, MPSJA</b>
16.09.2022 Friday	Discussion on – Key issues relating to M.P. Land Revenue Code, 1959  By: <b>Shri Manish Sharma, OSD-II, MPSJA</b>	Discussion on – Court Management, Board Management and Time Management (Do's & Don'ts)  By: <b>Shri Padmesh Shah, Addl. Director, MPSJA</b>	Valedictory Session

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